

**GOVERNMENT OF INDIA
ROAD TRANSPORT AND HIGHWAYS
LOK SABHA**

UNSTARRED QUESTION NO:12
ANSWERED ON:01.08.2011
PROBE IN NHAI APPOINTMENTS
Patel Shri Bal Kumar

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) whether Central Vigilance Commission (CVC) has pointed out serious lapses in the appointment process of National Highways Authority of India (NHA);
- (b) if so, the details thereof;
- (c) whether there is a proposal to probe into the matter;
- (d) if so, the details thereof; and
- (e) the action taken or proposed to be taken against the officials responsible for this?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (DR. TUSHAR A. CHAUDHARY)

(a) to(e): A communication has been received from Central Vigilance Commission (CVC) regarding the alleged lapses committed in the appointment of Deputy General Managers on deputation basis in NHAI. The matter is under examination.